

**अंग्रेजी एसिस्टेंटों की तुलना में हिन्दी एसिस्टेंटों के वेतनमान**

5190. श्री ओम प्रकाश त्यागी : क्या वित्त मन्त्री बताने की कृपा करेंगे कि :

(क) क्या उन्हें भारत सरकार के हिन्दी परामर्शदाता द्वारा हिन्दी एसिस्टेंटों के वेतनमानों को अंग्रेजी एसिस्टेंटों के वेतनमानों से ऊँचे वेतनमान देने के संबंध में की गई सिफारिशों की जानकारी है क्योंकि सचिवालय के अन्य एसिस्टेंटों के कार्य की अपेक्षा अनुवाद-कार्य कठिन होता है और एसिस्टेंट पद के लिए जो योग्यता चाहिये उसकी अपेक्षा हिन्दी एसिस्टेंट की योग्यता अधिक होती है ;

(ख) यदि हाँ, तो विभिन्न मन्त्रालयों और भारत सरकार के विभागों में कार्य कर रहे हिन्दी एसिस्टेंटों के वेतनमान को 210-530 रुपये से 320-530 रुपये कर देने का कोई प्रस्ताव है ; और

(ग) यदि हाँ, तो किस तारीख से उनके वेतनमान बढ़ाये जायेंगे और यदि नहीं, तो इसके क्या कारण हैं ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री विद्याचरण शुक्ल) : (क) जी नहीं श्रीमान । भारत सरकार के हिन्दी सलाहकार द्वारा इस प्रकार की कोई सिफारिश की गई प्रतीत नहीं होती ।

(ख) जी, नहीं श्रीमान ।

(ग) यह प्रश्न नहीं उठता ।

**Police Protection for holding Annual Examination in West Bengal**

5191. SHRI D. N. PATODIA :  
SHRI SARDAR AMJAL ALI :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government are aware that due to the prevailing atmosphere which is surcharged with violence in Calcutta, the School authorities have expressed apprehen-

sions that the annual examinations in the State which is scheduled to be held in December, may be jeopardised ;

(b) whether Government have given any assurance of police protection and help to the educational institutions so that the examinations are not interrupted by anti-social elements ; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRI A. K. KISKU) : (a) to (c). In view of reported threats to educational institutions, the State Government have taken necessary action to ensure the smooth conduct of the annual examinations in the State. Apart from providing police protection to educational institutions assistance of the guardians, voluntary organisations etc. has been secured.

**Resolution Passed by Kerala Legislative Assembly for Amending Constitution to Provide for Safeguards in Private Educational Institutions**

5192. SHRI A. K. GOPALAN :  
SHRI MUHAMMAD  
SHERIFF :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether Government are aware that the Kerala Legislative Assembly has passed a resolution demanding amendment of the Constitution with a view to removing difficulties experienced in safeguarding the interests of teachers in private educational institutions ;

(b) whether the Government of India have received a copy of the resolution ; and

(c) if so, the steps Government propose to take in the matter ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V.K.R.V. RAO) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The matter is under consideration.